

Water Commission performs functions similar to those of Chief Vigilance Officer in the Ministry and also acts as a Special Assistant to the Chairman, Central Water Commission in all-matters pertaining to vigilance in the Commission and provides a link between the Commission and the Ministry and the Central Vigilance Commission. Besides, dealing with the individual cases, the Chief Vigilance Officer in the Ministry and Vigilance Officer in the Central Water Commission are also responsible for such items of work as regular and surprise inspections of sensitive spots,

reviews and streamlining of procedures which appear to afford scope for corruption or misconduct, punishment of corruption and other mal-practices etc.,

(b) and (c). A statement showing subject-wise complaints received during last two years and the position regarding their disposal is enclosed.

(d) No, Sir. The vigilance Section of the Central Water Commission is functioning properly.

(e) Does not arise.

Statement

Statement showing subject-wise complaints received during last two years with their position of disposal.

Broad Subject	No. of complaints	Filed	Finally disposed of	Under action	Pending
1	2	3	4	5	6
Misuse of power	6	nil	4	2	nil
Disciplinary cases.	7	1	2	4	nil
Misconduct and doubtful integrity	21	nil	7	14	nil
Criminal cases	6	nil	2	4	nil
Grand Total:	40	1	15	24	..

Dust emitted by Orissa Cement Ltd. a health hazard

as a result of thick coat of cement dust settling on the surface;

2815. SHRI NITYANAND MISRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(c) whether it is also a fact that management is not taking any preventive safety measures in this regard inspite of repeated instructions from Government; and

(a) whether it is a fact that the excessive dust emitted from the Orissa Cement Ltd. has polluted the atmosphere in Rajgangpur area in Dindargarh district of Orissa to such an extent that it constitutes a serious health hazard resulting in high incidence of Tuberculosis in the area;

(d) if so, the details thereof and the action Government propose to take?

(b) whether it is a fact that productivity of the soil of the surrounding area has been adversely affected

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). The information is being collected and will be laid on the Table of the Sabha.